

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 224
ANSWERED ON TUESDAY, JULY 21, 2026/ 30 ASHADHA, 1948 (SAKA)

NCLT CREDITOR HAIRCUTS

224. **Shri Ashok Singh:**

Will the Minister of Corporate Affairs be pleased to state:

(a) the total amount of 'haircut', being the difference between the admitted claims of creditors and the amount actually realised, borne by financial creditors under the corporate insolvency resolution process during each of the last five years, year-wise;

(b) the average percentage of such haircut borne by creditors in the cases resolved during the said period; and

(c) the share of the said haircut borne by scheduled commercial banks?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER
OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) to (c): The Insolvency and Bankruptcy Code, 2016 (IBC) is a legal framework for insolvency resolution of corporate persons for rescuing viable business and resolving financial stress while preserving the enterprise value. The term "haircut" has not been defined or used in IBC. The resolution process is market driven and recoveries by creditors reflect the underlying asset quality and the commercial viability of the distressed enterprise. During the last five years, a total of 1,077 cases have yielded resolution plans under Insolvency and Bankruptcy Code. These cases have led to a realisation of Rs. 2.47 lakh crore to the creditors.

Year-wise details in respect of amount realised by all Financial Creditors including banks and financial institutions through resolution plans under the IBC is: -

<i>Amount in Rs. crore</i>			
S. No.	Period	Amount realised by Financial Creditors (in Rs. Crore)	Realisation as % of admitted claims
1.	FY 2021-2022	46,198	24%
2.	FY 2022-2023	54,125	39%
3.	FY 2023-2024	44,736	28%
4.	FY 2024-2025	54,604	37%
5.	FY 2025-2026	42,003	20%

Data regarding amount realised by scheduled commercial banks as a percentage of their admitted claims is not centrally maintained.
